

**HIGH COURT OF KARNATAKA,
BENGALURU**

Dated: 08th March, 2021

NOTICE

In respect of Writ Petitions (KLR & LR) filed from 15th March 2021, memo for listing will not be entertained. Every Writ Petitions (KLR & LR) filed from 15th March 2021 will be automatically listed on the fifth day of its filing. If the fifth day is a holiday, the same shall be listed on the immediate next working day. In those rare cases where Writ Petitions (KLR & LR) cannot wait for five days, a memo can be sent by e-mail which shall be placed before the concerned Hon'ble roster Judge for necessary orders. If any Writ Petitions (KLR & LR) is not listed as per the aforesaid directions, a memo can be filed which will be immediately attended by the Registrar (Judicial). In case of listing of Writ Petitions (KLR & LR) filed prior to 15th March 2021, the memo for listing will be placed before the concerned Hon'ble roster Judge.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(K.S. BHARATH KUMAR)
REGISTRAR (JUDICIAL)